

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF VIBRANT FAB PRIVATE LIMITED

Sr. No.	Particulars	Details
1.	Name of Corporate Debtor	Vibrant Fab Private Limited
2.	Date of Incorporation of Corporate Debtor	August 29, 2011
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120GJ2011PTC066922
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	Landmark Empire Build-A, 5th Floor, Sh-517 Landmark Corpo, Saroli Surat Surat Gujarat, 395010
6.	Date of closure of Insolvency Resolution Process	May 29, 2022
7.	Liquidation commencement date of Corporate Debtor	May 30, 2022 (Order received on June 3, 2022)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	Name: Mr. Kamal Kishor Gurnani Registration No: IBBI/IPA-001/IP/P-01463/2018-2019/12338
9.	Address and E-mail of the Liquidator, as registered with the Board	Address: Flat No. 1301, Building No. 23E, Palazzio CHS Ltd., Mahada Housing Society, Powai, Mumbai-400076 Email Id: kamalgurnaniip@gmail.com
10.	Address and E-mail to be used for correspondence with the Liquidator	Address: 702, Janki Centre, Dattaji Salvi Road, Off Veera Desai Road, Andheri West, Mumbai - 400053 Email Id: rp.vfpl@rirp.co.in
11.	Last date for submission of claims	June 29, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of Vibrant Fab Private Limited on May 30, 2022. However, the Copy of the order dated May 30, 2022 was received on June 3, 2022.

The stakeholders of Vibrant Fab Private Limited are hereby called upon to submit their claims with proof on or before June 29, 2022 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: June 6, 2022

Place: Mumbai

Sd/-
Kamal Kishor Gurnani
Liquidator of Vibrant Fab Private Limited
Reg No.: IBBI/IPA-001/IP/P-01463/2018-2019 /12338